

THE HIGH COURT OF KERALA

0068864  
Kochi - 682 031  
Dated -28.07.2017

PROCEEDINGS

Judicial Department -Promotion to the cadre of Sheristadar Addl District Court/MACT/Special Court – Reilinquished - Orders issued.

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Read :-1. High Court order of even number dated 19.07.2017  
2. Letter dated 20.07.2017 of the District Judge, Pathanamthitta

ORDER NO. B1(B) – 733/2017

The High Court as per reference read as first paper above had promoted Sri. Samkutty Mammen, Sheristadar, Sub Court, Thiruvalla, to the cadre of Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted him as Sheristadar, Special Court (SPE/CBI)-II, Ernakulam. As per the letter read second, above the District Judge Pathanamthitta had forwarded a request submitted by Sri. Samkutty Mammen, Sheristadar, Sub Court, Thiruvalla seeking for permission to relinquish his promotion to the cadre of Sheristadar, Addl District Court/MACT/Special Court permanently. The High Court has accepted the request. In the circumstances the following orders are issued :

**1 . Sri. Samkutty Mammen**, Sheristadar, Sub Court, Thiruvalla is permitted to permanently relinquish the promotion to the cadre of Sheristadar, Addl District Court/MACT/Special Court and is allowed to continue as Sheristadar, Sub Court, Thiruvalla. Accordingly, the promotion ordered in favour of Sri. Samkutty Mammen vide reference cited first stands cancelled .

**2. Sri. K. Hussain** , Senior Superintendent, District Court, Kozhikode is promoted as Sheristadar, Addl District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Special Court (SPE/CBI)-II, Ernakulam .



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3. **Sri. C. Sasi Kumar**, Junior Superintendent, MACT, Attingal who was promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules,2006 in the scale of pay ₹ 36600 - 79200 vide High Court order read first is posted as Senior Superintendent, District Court, Kozhikode.

The High Court Order read first stands modified to the above extent



( By Order )

K. Babu

Registrar ( Subordinate Judiciary )

To

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- The Addl.Chief Secretary to Government, Home (C) Department, TVPM ( with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The District Judges of Pathanamthitta, Ernakulam , Kozhikode
- The Officers and the Courts concerned
- The Private Secretary to the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2(A), B3(A), B4(A), B5(A), C1,C2, C3, D2, E1 & I1 seats, High Court.
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